

श्रीमती तारकेश्वरी सिन्हा : जी हां, इसी सेशन में इस बिल के प्राने की सम्भावना है।

**Shri S. M. Banerjee:** To what extent Government have considered the various recommendations of the Tyagi Committee? Are those recommendations going to be implemented? If so, what are the specific recommendations that are likely to be implemented?

**Shrimati Tarkeshwari Sinha:** They are all being considered and a decision will be taken very soon.

**Shri C. D. Pande:** May I know whether Government propose to publish the entire list of assesseees or the list of such persons who have been found guilty of concealment and evasion and have been imposed a penalty?

**The Minister of Finance (Shri Morarji Desai):** There are two proposals. One is that of giving a copy of the assessment made to a person who applies for it and not of publishing the whole list as he said. There is also a proposal of publishing a list of the names of those people on whom penalty is inflicted.

#### Commonwealth Naval Exercises

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\*797. { **Shri Raghunath Singh:**  
**Shri N. R. Muniswamy:**

Will the Minister of Defence be pleased to state:

(a) whether joint naval exercises of seven commonwealth countries are being held in the Bay of Bengal in which India is also participating;

(b) if so, how many air and naval ships of India will participate; and

(c) what will be the expense?

**The Parliamentary Secretary to the Minister of Defence (Shri Fatesinhrao Gaekwad):** (a) Sir, the exercise is over. None other is in prospect. Six commonwealth countries viz., India, Pakistan, Ceylon, U.K., Newzealand

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and Australia participated. In addition, the Royal Malayan Navy participated in Phase I of the Exercises off Singapore.

(b) Eleven Indian Naval Ships participated in all the four Phases of the Jet Exercises. In addition, four Aircraft of the Indian Navy Fleet Requirement Unit and four I.A.F. Aircraft participated in the Joint Exercises held off the West Coast of India.

(c) Each Navy participating in the Joint Commonwealth Exercises bears its own expenditure.

It is not possible, at any rate not at this stage, to furnish information as asked. The exercise and therefore the expenditure is part of normal Naval training and commitments thereto.

**Shri Raghunath Singh:** May I know whether our Navy fared well in this Exercise?

**The Minister of Defence (Shri Krishna Menon):** This was an exercise and not a competition. It had to work together in this matter. So far as we know, all the reports are that its performance was very good.

**Shri Hem Barua:** What is the gain that accrues out of these exercises? Is it gain in experience or in comradeship or in amusement?

**Shri Krishna Menon:** It is part of the naval exercise. Navies first exercise if they want to know how to perform in time of operations. No navy, unless it is a very large navy, can exercise without the co-operation of other navies.

#### Advisory Committee for Andaman and Nicobar Islands

\*798. **Sardar A. S. Saigal:** Will the Minister of Home Affairs be pleased to refer to the recommendation made in the Fifty-eighth Report of the Estimates Committee for setting up of an Advisory Committee for Andaman and Nicobar Islands to be associated with the Home Minister and state